- (a) Annual Report and Accounts of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon..
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. - 4815 /02]
- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Central Council of Homoeopathy, New Delhi, for the year 1999-2000, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. -5126/02]
 - I. Report and Accounts (2000-2001) of various Limited Companies under the Ministry of Heavy Industries and Public Enterprises
 - II. Report and Accounts (2000-2001) of the Fluid Control Research Institute, Palakkad, Kerala and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJIBHAJ KATHIRIA): Sir, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) (a) Forty-second Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT. - 4747 /oil
- (li) (a) Twentieth Annual Report and Accounts of the National Bicycle Corporation of India Limited, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report [Placed in Library. *See* No. L.T. - 4748 /01]
- (iii) (a) Forty-second Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report [Placed in Library. See No. L.T. - 4746 /01]
- (iv) (a) Thirty-sixth Annual Report and Accounts of the Mining & Allied Machinery Corporation Limited, Durgapur, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report [Placed in Library. See No. L.T. - 4775/01)
- (v) (a) Thirty-sixth Annual Report and Accounts of the Sambhar Salts Limited, Jaipur for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. - 4749/01]
- (vi) (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. - 4743 /01]
- (vii) (a) Forty-ninth Annual Report and Accounts of the Hindustan Cables Limited, Kolkata, for the year 2000-2001. together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. - 4740 /01]
- (viii) (a) Thirty-seventh Annual Report and Accounts of the Instrumentation Limited, Rajasthan, for the year 2000^A 2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Raced in Library. See No. L.T. - 4751 /01]
- (ix) (a) Annual Report and Accounts of the Bharat Bhari Udyog Nigam Limited, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Nigam. [Placed in Library. *See* No. LT. - 4983 /01]

10

- (x) (a) Forty-fourth Annual Report and Accounts of the National Instruments Limited, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. - 4742 /01]
- (xl) (a) Annual Report and Accounts of the Hindustan Photo Rims, Ootacamund, Tamil Nadu, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Raced in Library. See No. L.T. - 5061/02]
- (xii) (a) Twenty-ninth Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. - 5062 /02]
- (xiii) (a) Thirty-first Annual Report and Accounts of the Engineering Projects (India) Limited, Ranchi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT. - 4739 /01]
- (xiv) (a) Twenty-fifth Annual Report and Accounts of the Bharat Leather Corporation Limited, Agra, for the year 2000-2001, together with the Auditor's Report on the Accounts and

11

the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. - 5060/02]
- (xv) (a) Forty-sixth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 1 (vii) to (xv) above: (Placed in Library. See No. L.T. - 4750/01]
- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Fluid Control Research Institute, Palakkad, Kerala, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. -4752/01]
 - I. Notifications of the Ministry of Shipping
 - II. Report and Accounts (2000-2001) of various Corporations under the Ministry of Shipping
 - III. Report and Accounts (2000-2001) of the Inland Waterways Authority of India, NOIDA and related papers
 - IV. Report and Accounts (2000-2001) of the Seamen's Provident Fund Organisation, Mumbai and related papers